

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 136/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Vidhi Sales Pvt.Ltd.
V/s.
Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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37	Chinmay Gupta	Advo cate	
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ORDER

TCP 136/I&BC/NCLT/MB/MAH/2017

1. Learned Representative from the side of the Financial Creditor is present.
Stated that Form No.1 is filed.
2. He is directed to make compliance as prescribed under section 7 of the Code.
Also to intimate the name of the IRP.
3. Further directed to deliver the requisite Form on the Respondent and intimate
the next date of hearing to the Respondent Debtor.
4. Place on record Affidavit of service.
5. Adjourned to **19.09.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
Date : 04.08.2017.

Sd/-

M.K. Shrawat
Member (Judicial)